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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5188/2019**

ABHIJIT MISHRA

..... Petitioner

Through: Petitioner in person with Mr. Ameet Singh, Ms. Parena Swarup & Ms. Payal Bahl, Advs.

versus

GOVERNMENT OF NCT OF DELHI

..... Respondent

Through: Mr. Gautam Narayan, ASC for GNCTD with Ms. Shivani Vij & Ms. Dacchita Shahi, Advs.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

% **14.05.2019**

CM APPL. No. 22935-36/2019 (for exemption)

Allowed, subject to all just exceptions.

W.P.(C) 5188/2019

Issue notice.

Mr. Gautam Narayan, Additional Standing Counsel appears and accepts notice on behalf of GNCTD.

Counter-affidavit be filed within four weeks. Rejoinder thereto, if any, be filed within two weeks thereafter.

List on 04th September, 2019.

CHIEF JUSTICE

ANUP JAIRAM BHAMBHANI, J.

MAY 14, 2019/uj